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Title: Presentation of the statement of the Standing Committee on Social Justice and Empowerment .

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SHRIMATI SUMITRA MAHAJAN (INDORE): I beg to lay a copy each of the following further action taken Statements (Hindi and English versions) of the Standing Committee on Social Justice and Empowerment:-

- (1) Statement showing further action taken by the Government on the observations/recommendations contained in Nineteenth Action Taken Report of the Standing Committee on Social Justice and Empowerment (2006-07) (Fourteenth Lok Sabha) on the observations/recommendations contained in Tenth Report (Fourteenth Lok Sabha) on the subject "Grants-in-aid to State Tribal Development Cooperative Corporations (STDCCs) for Minor Forest Produce (MFP) Operations" of the Ministry of Tribal Affairs;
- (2) Statement showing further action taken by the Government on the observations/recommendations contained in Twenty-ninth Action Taken Report of the Standing Committee on Social Justice and Empowerment (2007-08) (Fourteenth Lok Sabha) on the observations/recommendations contained in Twenty-fourth Report (Fourteenth Lok Sabha) on Demands for Grants (2007-08) of the Ministry of Social Justice and Empowerment;
- (3) Statement showing further action taken by the Government on the observations/recommendations contained in Thirtieth Action Taken Report of the Standing Committee on Social Justice and Empowerment (2007-08) (Fourteenth Lok Sabha) on the observations/recommendations contained in Twenty-fifth Report (Fourteenth Lok Sabha) on Demands for Grants(2007-08) of the Ministry of Tribal Affairs; and
- (4) Statement showing further action taken by the Government on the observations/recommendations contained in Thirty-first Action Taken Report of the Standing Committee on Social Justice and Empowerment (2007-08) (Fourteenth Lok Sabha) on the observations/recommendations contained in Twenty-sixth Report (Fourteenth Lok Sabha) on Demands for Grants (2007-08) of the Ministry of Minority Affairs.

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